1/25/23, 12:34 PM about:blank

## Sixteenth Loksabha

pan>

Ttile: Need for the Central Government to give the tax incentives to the State of Andhra Pradesh with immediate effect.

SHRIMATI BUTTA RENUKA (KURNOOL): Sir, I would like to bring to the notice of this august House and the Government about promises made with regard to tax incentives to the newly created state of Andhra Pradesh to promote industrialisation and economic growth. Further assurance was with regard to support the programmes for the development of backward areas so as to expand the social infrastructure.

I would like to bring to your notice that the State Government has been consistently requesting the Central Government to accord special incentives for industrial development. The people of Andhra Pradesh are totally disturbed and disappointed by not granting the special status which was promised on the floor of the Parliament.

Unless the special incentives are immediately offered, the State will suffer irreparably in terms of economic development. There is an extreme necessary to create employment opportunities to the growing unemployed youth.

I would sincerely request the Central Government to give the tax incentives to the State of Andhra Pradesh with immediate effect, without any delay. Thank you.

about:blank 1/1